

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. †3535
TO BE ANSWERED ON 15.07.2019

PLAN FOR TRIBAL DOMINATED AREAS

†3535. SHRI VIJAY BAGHEL:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Government proposes to make special provision in the next plan for the tribal dominated areas in the State of Chhattisgarh; and
(b) if so, the details thereof including the proposed increase in the annual plan?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS
(Smt. RENUKA SINGH SARUTA)

(a)& (b): Ministry of Tribal Affairs (MoTA) has identified 19 priority Districts where tribal population is more than 25% including LWE affected Districts to focus on overall development (**Annexure 1**). NITI Aayog has also included the following 10 tribal dominated Districts of Chhattisgarh in the list of Aspirational Districts for spearheading the development process in these areas:

No. of Districts	Name of Districts
10	Bastar, Bijapur, Dantewada, Kanker, Kondagaon, Korba, Mahasamund, Narayanpur, Rajnandgaon, Sukma

Besides, Ministry of Home Affairs has put in place a National Policy and Action Plan to address Left Wing Extremism (LWE) problems that envisages a multi-pronged strategy involving security related measures, developmental interventions, ensuring rights & entitlements of local communities etc. Details of LWE affected Districts of Chhattisgarh including tribal dominated Districts are as under:

No. of Districts	Name of Districts
14	Balod, Balrampur, Bastar, Bijapur, Dantewada, Dhamtari, Gariyaband, Kanker, Kondagaon, Mahasamund, Narayanpur, Rajnandgaon, Sukma, Kabirdham

Funds earmarked by the Central Government for development across the country including that of Chhattisgarh under various schemes Central Ministries including MoTA for the year 2019-20 have increased to Rs. 51283.53 crore from Rs. 37533.14 crore during 2018-19, which is about 37% more than the last financial year.

Government has adopted multi-pronged strategy for overall development of tribal people and tribal dominated areas across the country including Chhattisgarh which includes the following:

- (i) As per the extant provisions, States including Chhattisgarh has to earmarked funds for tribal development from the total plan outlays of the State not less than the population proportion of STs in State as per 2011 Census and in tune with problem share of the ST population.
(ii) Central Ministries earmark funds for tribal development as per the prescribed percentage out of their total scheme allocation.

Statement showing provision of funds for overall tribal development catering to Education, Health, Agriculture, Livelihood, Housing, Drinking water & Sanitation, Employment

Generation, Skill Development, Women and Child Development etc. during 2017-18 and 2018-19 are as below:

(Rs. in Crore)

TSP component	2017-18	2018-19
Central Ministries / Departments	1805.31	1688.33
State Component	20237.22	18950.15
Total:	22042.53	20638.48

(iii) Funds released under the Special Central Assistance (SCA) for the most LWE affected districts in Chhattisgarh by Ministry of Home Affairs during last two years is as under:

(figures in ₹ crore)

State	2017-18		2018-19		Total
	Districts	Funds released	Districts	Funds Released (as on 30.01.19)	
Chhattisgarh	08.00	40.00	08.00	160.00	200.00

(iv) Ministry of tribal Affairs (MoTA) under its scheme under 'Special Central Assistance to Tribal Sub-Scheme (SCA to TSS)' and Grants under Article 275(1) of the Constitution provides funds to the State Governments including Chhattisgarh. Share of allocation to the States under these scheme / Grants is determined in the proportion of (a) 2/3rd based on tribal population and (b) 1/3rd based on tribal dominated areas.

(iv) MoTA is running a flagship scheme of 'Eklavya Model Residential School (EMRSs)' wherein it is intended to set up 33 EMRSs by 2022 in tribal dominated Blocks where actual tribal population of 20000 constituting at least 50% of the total population in the Block. List as at **Annexure 2**. Besides 42 EMRSs has already been sanctioned to the State of Chhattisgarh. Status of existing EMRSs in the State of Chhattisgarh is as under:

	Sanctioned	Functional
Eklavya Model Residential Schools (EMRS)	42	25

(v) Tribal Cooperative Marketing Development Federation of India (TRIFED) functioning under the administrative control of MoTA envisages to set up Vandhan Kendras in tribal dominated areas including those of Chhattisgarh to primarily cater to the training and development of value chain of Minor Forest Produce.

(vi) Under Pre-matric and Post Matric Scholarship schemes of MoTA, funds are given to the beneficiaries based on demand through Direct Benefit Transfer (DBT) mode.

(vii) Under the provisions of Forest Rights Act, 2006, MoTA recognizes and vests the forest rights and occupation in forest land in forest dwelling Scheduled Tribes and other traditional forest dwellers who have been residing in such forests for generations but whose right could not be recorded. As per the information received from State Government of Chhattisgarh upto 31.03.2019, under FRA 8,90,240 claims have been filed and 4,23,218 titles have been distributed to the extent of 28,81,246.84 acres of forest land.

(viii) Details of Funds provided by MoTA under its various schemes during 2017-18 and 2019-20 are as under:

(Rs. in Lakh)

S.No.	Name of the Scheme	Fund Released	
		2017-18	2018-19
1	Development of Particularly Vulnerable Tribal Groups (PVTGs)	1089.50	1051.50
2	Grants under proviso to Article 275(1) of the Constitution	10964.49	11352.92

3	Minimum Support Price for Minor Forest Produce(MSP for MFP)	89.41	197.31
4	Post-Matric Scholarship	3811.26	4609.57
5	Pre-Matric Scholarship	1805.30	4755.63
6	Special Central Assistance to Tribal Sub- Schemes	14327.57	10342.65
7	Support to Tribal Research Institutes	168.73	504.49
	Total:	32256.26	32814.07

(ix) Funds allocated so far under various schemes of MoTA for tribal development in Chhattisgarh for the year 2019-20 is as below:

(Rs. in lakh)

S.No.	Name of the Scheme	Allocation of funds for Chhattisgarh
1	Development of Particularly Vulnerable Tribal Groups (PVTGs)	10.10
2	Grants under proviso to Article 275(1) of the Constitution	13501.62
6	Special Central Assistance to Tribal Sub- Schemes	10257.61
	Total:	23769.33

(x) In the Union Budget 2019-20, various measures have been envisaged by the Government to cater to different sectors of development, which includes benefits for tribal people and tribal dominated areas as at **Annexure 3**.

Annexure 1 referred to in reply to part(a) & (b) of the Lok Sabha Unstarred Question No. 3535 for answer on 15.7.2019

List of Priority Districts in Chhattisgarh identified by Ministry of Tribal Affairs

S.No.	Name of District	Population (in Lakh)	% ST population in the District
1.	Sukma (L)	2.09	83.5%
2.	Bijapur (L)	2.04	80.0%
3.	Narayanpur (L)	1.08	77.4%
4.	Dantewada (L)	2.01	71.1%
5.	Kondagaon (L)	4.11	71.0%
6.	Balrampur	4.59	62.8%
7.	Bastar (L)	5.21	62.4%
8.	Jashpur	5.30	62.3%
9.	Surguja	4.82	57.4%
10.	Kanker (L)	4.15	55.4%
11.	Koriya	3.04	46.2%
12.	Surajpur	3.60	45.6%
13.	Korba	4.94	40.9%
14.	Gariyaband	2.16	36.1%
15.	Raigarh	5.06	33.8%
16.	Balod	2.59	31.4%
17.	Mahasamund	2.80	27.1%
18.	Rajnandgaon (L)	4.05	26.4%
19.	Dhamtari	2.08	26.0%

Annexure 2 referred to in reply to part(a) & (b) of the Lok Sabha Unstarred Question No. 3535 for answer on 15.7.2019

List of Blocks selected for setting up of new EMRSs

S. No.	District	Block/Taluka	Present of EMRS	ST Population	% of Population
1.	Balrampur	Ramanujganj	No	84995	50.6
2.	Balrampur	Shankargarh	No	52819	73.3
3.	Balrampur	Rajpur	No	78428	71.9
4.	Bastar	Lohandiguda	No	56247	74.2
5.	Bastar	Bastanar	No	44251	92.1
6.	Bastar	Darbha	No	65766	82.9
7.	Bijapur	Bhopalpattnam	No	36093	73.1
8.	Bijapur	Usur	No	49681	89.2
9.	Bilaspur	Pendra Road Gorella	No	76813	57.3
10.	Dakshin Bastar Dantewada	Gidam	No	55608	69.0
11.	Dakshin Bastar Dantewada	Kuakonda	No	45286	69.4
12.	Gariyaband	Mainpur	No	64356	51.7
13.	Jashpur	Kansabel	No	47849	62.4
14.	Jashpur	Manora	No	48740	80.3
15.	Jashpur	Farsabahar	No	64631	59.6
16.	Jashpur	Pathalgaon	No	121198	63.3
17.	Kondagaon	Keskal	No	66197	71.2
18.	Kondagaon	Bade Rajpur	No	65545	76.6
19.	Kondagaon	Makdi	No	77499	77.7
20.	Kondagaon	Farasgaon	No	70820	71.7
21.	Korba	Poundi-Uproda	No	137703	72.9
22.	Koriya	Bharatpur	No	57589	64.9
23.	Raigarh	Lailunga	No	82923	63.5
24.	Raigarh	Gharghoda	No	46718	58.8
25.	Rajnandgaon	Mohla	No	60950	70.1
26.	Sukma	Chhindgarh	No	65526	82.2
27.	Surajpur	Premnagar	No	38976	60.2
28.	Surguja	Lundra	No	81206	67.8
29.	Surguja	Sitapur	No	68001	70.7
30.	Surguja	Batouli	No	54558	77.7
31.	Uttar Bastar Kanker	Bhanupratappur	No	59896	63.1
32.	Uttar Bastar Kanker	Durgkondal	No	49250	76.6
33.	Uttar Bastar Kanker	Narharpur	No	72919	66.0

Annexure 3 referred to in reply to part(a) & (b) of the Lok Sabha Unstarred Question No. 3535 for answer on 15.7.2019

Announcements for New India 2019 in Union Budget 2019-20

Agriculture and Rural sector.

- Setting up of 100 new clusters for traditional industries to enable 50,000 artisans to join the economic value chain.
- Setting up of 80 Livelihood Business Incubators (LBIs) and 20 Technology Business Incubators (TBIs) to develop 75,000 skilled entrepreneurs in agro-rural industry sectors.
- Formation of 10,000 new Farmer Producer Organizations to ensure economies of scale for farmers over the next five years.
- Expansion of the Svachh Bharat Mission to undertake sustainable solid waste management in every village.
- The scheme will establish a robust fisheries management framework that will address critical gaps in the value chain.
- This will take care of infrastructure, modernization, traceability, production, productivity, post-harvest management, and quality control relating to the fisheries sector.

Jal Shakti

- Ensuring water security and access to safe and adequate drinking water to all Indians.
- The new Jal Shakti Mantralaya shall look at the management of water resources and water supply in an integrated and holistic manner.
- Jal Jeevan Mission to ensure Har Ghar Jal (piped water supply) to all rural households by 2024.
- This mission will focus on creating local infrastructure for rainwater harvesting, groundwater recharge and management. The Government has identified 1,592 Blocks which are critical and overexploited, spread across 256 Districts for the Jal Shakti Abhiyan.

Social Security

- Pension benefit to three crore retail traders & small shopkeepers with annual turnover less than Rs. 1.5 crore.
- Enrolment in the scheme would only require Aadhaar and a Bank account. Rest will be on self-declaration.

Infrastructure

- Upgradation of 1,25,000 km of road length over the next five years under the Pradhan Mantri Gram Sadak Yojana - III
- 1.95 Cr houses to be provided to eligible beneficiaries during 2012 to 2021-22, under the phase two of Pradhan Mantri Awas Yojana - Gramin.
- Higher investment in suburban railways through Special Purpose Vehicle (SPV) like Rapid Regional Transport System (RRTS).
- Launch of a massive programme for modernization of railway stations.